

S.No.	Name of State	Commission amounts
15.	Punjab	75
16.	Tamil Nadu	20
17.	Tripura	9
18.	Manipur	N.A.
19.	Rajasthan	511
20.	Meghalaya	N.A.
21.	Uttar Pradesh	18
22.	West Bengal (including Sikkim)	8
<b>Total</b>		<b>2166 (apprx.)</b>

#### Central Excise on Rosin

4450. SHRI CHAMAN LAL GUPTA:  
SHRI NARAYAN ATHAWALAY:  
SHRI NAMDEO DIWATHE:

Will the Minister of FINANCE be pleased to state:

(a) whether imposition of Central Excise duty on rosin units for cottage and small scale units operating without power is effecting over large number of workers in the States of J & K, Himachal Pradesh, Punjab and U.P.;

(b) if so, whether the Government have received representation to this effect from various organisations;

(c) if so, the reaction of the Government to the various observations/points made therein; and

(d) the amount of Central excise collected from aforesaid SSI units after imposition of central excise duty?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c). Exemption from central excise duty on rosin, manufactured without the aid of power, was withdrawn in the budget for the year 1994-95 and duty at the rate of 20% was levied on such rosin. Government have received representations stating that the withdrawal of excise duty exemption on rosin manufactured without the aid of power has created adverse impact on such units. These are under consideration.

(d) The duty collected (provisional) from units manufacturing rosin without the aid of power during the period 1994-95 and 1995-96 is given below:

1994-95	Rs. 1.20 crore
1995-96	Rs. 1.07 crore

#### Import Duty on Crude Oil

4451. SHRI K.S. RAYADU: Will the Minister of FINANCE be pleased to state:

(a) whether the Petroleum and Natural Gas Authorities and Indian Oil Corporation have approached for a further cut in crude oil import duties to reduce the cost of importing crudes; and

(b) if so, the action taken by the Government thereto?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b). Ministry of Petroleum and Natural Gas have suggested to consider reduction of import duty on Petroleum Products. The suggestion is under examination.

#### Promotion of Exports in Computer and Software

4452. SHRIMATI SUMITRA MAHAJAN: Will the Minister of COMMERCE be pleased to state:

(a) whether any Government organisation exists to promote exports to developed countries in the field of computer and software including data processing;

(b) if so, the details thereof; and

(c) if not, the steps being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) to (c). The Electronics and Computer Software Export Promotion Council Promotes exports in the field of electronics and computer software. The Council is a non-profit organisation registered under the Societies Registration Act.

[Translation]

#### Demand/Supply of Paper

4453. SHRI SOHAN BEER: Will the Minister of INDUSTRY be pleased to state:

(a) the annual demand and availability of paper in the country;

(b) the details of paper mills set up in the country and their annual production capacity thereof, separately, State-wise;

(c) whether the raw material required for the production of paper is available in adequate quantities in the country;